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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 140/2000

IN

O.A. No. 1244/99

New Delhi: this the 2nd day of August, 2000.

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A):

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Raja Ram Sharma,
S/o Late Shri Deen Dayal Sharma,
R/o RZE/44/1,
Gali No. 17, Sadh Nagar,
Palam Colony,
New Delhi - 110047
(By Adv. Sh. B. B. Raval).

.....Petitioner

Versus

1. Shri Bhaskar Barua,
Secretary,
Ministry of Agriculture,
Govt. of India,
Krishi Bhawan,
New Delhi.

2. Shri S.P. Kulshreshtha,
Deputy Director (pp),
Plant Quarantine Station,
Rangpuri,
New Delhi - 37.

3. Dr. Rattan Lal Rajak,
Plant Protection Advisor to the
Govt. of India,
Directorate of Plant Protection,
Quarantine & Storage,
N.H. IV,
Faridabad (Haryana)

.....Respondents

(By Advocate: Shri A. K. Bhardwaj)

ORDER

Hon'ble Mr. S. R. Adige, VC (A):

Heard both sides on C.P. No. 140/2000.

2. There is merit in respondents' contention
that by the interim order passed on 26.5.99 in respect
of which contumacious disobedience is alleged, the

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impugned transfer orders had been stayed only till the disposal of applicant's representation dated 18.5.99. Under the circumstance, if after the disposal of applicant's representation dated 18.5.99 he has been transferred, it cannot be said that respondents have contumaciously disobeyed the Tribunal's order warranting contempt action against them.

3. The C.P. is rejected. Notices discharged.

Kuldeep
(KULDIP SINGH)
MEMBER (J)

Arif Ali
(S. R. ARIDIGE)
VICE CHAIRMAN (A)

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